DGS Order No. 05 of 2014
(Corrugendum to the DGS Order No. 20 of 2013)

Sub: Submission of applications for all individual category Continuous Discharge Certificate-reg.

Continuous Discharge Certificates (CDC) in the individual categories thereof, such as for officers certifies by Foreign Maritime Administrations, Non-Certificated Officers, experience based etc., are being issued as per the Merchant shipping (M.S) (CDC-SID) Rules, 2001, as amended and subsequent executive orders of the office. The submission of application for such CDCs has been rendered online as per the DGS Order No. 20 of 2013 [F.No. 3(2) CR/2006] dated 30.10.13. The said DGS Order also provides for a user manual for applying for such individual category CDCs, electronically/online.

2. In order to facilitate the process of these applications, in a streamlined manner, within a minimum lead time, in the Govt. Shipping offices of the three Shipping Masters, across the country the undersigned, as the Director-General of Shipping and ex-officio Additional Secretary to the Govt. of India, in exercise of the powers conferred upon him by sub-section (1) of section 456 of the Merchant Shipping Act, 1958, read with the Notification issued by the Govt. of India vide S.O. No. 3144 dated 17.12.60, delegating
the said power to him, hereby party modifies the prescribed format of the instant online application form, and the destination of dispatch of the CDC therein, in the said preceding DGS Order No. 20 of 2013 dated 30.10.13, mutatis-mutandis;

2.1 Only the provision for indicating the ‘address to receive the CDC by post’ as given in the application, at its column no. 3.3 in the e-portal thereof is hereby deleted.

2.2 Consequently, all CDCs in the individual categories shall now be dispatched only to the ‘permanent addresses’ of the applicant seafarers as given in their applications thereto, by speed post acknowledgement due.

3. All the other terms & Conditions of this office preceding DGS Order No. 20 of 2013 dated 30.10.13 shall remain unchanged.

4. All the Shipping Masters of the Govt. Shipping Offices at Chennai, Kolkata, Mumbai shall process and issue individual categories CDCs, by following the aforesaid procedures, inter-alia with an immediate effect and until further orders.

Sd/-

(Gautam Chatterjee)
Director General of Shipping

To the;

1. Shipping Masters, Govt. Shipping Offices, Chennai, Kolkata & Mumbai.

2. Director, Seamens’ Employment Offices, Chennai, Kolkata & Mumbai.
II Copy forward for an information & necessary action to the;

1. Principal Officers, MMDs, Chennai, Kandla, Kochi, Kolkata & Mumbai.
2. Surveyors-in-Charge, MMD, Haldia, Jamnagar, Mangalore, Marmagao, Noida, Paradip, Port-Blair, Tuticorin & Visakhapatnam.
3. INSA/FOSMA/MASSA.
4. NUSI/MUI.
6. Copy to File No. 3(2)/CR/2006 of the DGS, GoI’s headquarters office, Mumbai.

Copy submitted for an information to the Secretary to the Govt. of India, Ministry of Shipping, Transport Bhavan, 1, Parliament Street, New Delhi-110001.